

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 02.

C.P. (IB)/1065(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **03.05.2024**

NAME OF THE PARTIES : **Axis Bank Limited**

Vs

Digital Ventures Private Limited

For FC : Senior Adv. Ashish S. Kamat a/w. Adv. Sairam Subramanian,
Adv. Saloni Shah, Adv. Jewel Bhateja Adv. Ananya Nair
i/b Saraf and Partners

For CD : Adv. Rohit Gupta a/w Rubina Khan, Adv. Prashansa Agarwal,
Adv. Abha Patel, i/b Fortis India Law

IBC under Sec. 7

ORDER

Heard the argument of Counsel for the CD in part. List on **14.05.2024 for further hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)